

(d) what is the manner in which ITDC have benefited by the grant of such types of leave?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir. Extra ordinary leave is without pay which is ordinarily granted to an employees at his request when no other kind of leave is admissible to him.

Study Leave is granted with pay to an employee on request for undertaking within or out of the country a special study course or specialised training in a professional or technical subject having direct/close impact on the sphere of his duty or helping him in widening/improving his knowledge in the areas connected with activities of the ITDC.

(c) Six employees were granted Study Leave during the period in question for undertaking professional courses abroad.

(d) The ITDC has been benefited by the use of advanced/technical knowledge acquired by these employees

#### Evaluation of Hotels of I.T.D.C.

4136. SHRI GURUDAS DAS GUPTA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether four foreign banks who were assigned with the task of evaluating the 26 hotel properties of I. T. D. C. on a remuneration of about Rs. 30 lakhs in 1991, have submitted their Valuation Report;

(b) if so, what are the details of the 'Valuation' of the assets of each Hotel property of I. T. D. C. as possessed by the foreign banks and whether the same valuation has been accepted by I. T. D. C. Management Government as justified and correct;

(c) whether before assigning the above evaluation task to foreign banks, any effort/survey was made internally by I. T. D. C. or through some Government Agency/authority for evaluating I. T. D. C. Hotel properties, if so, the result thereof; and

(d) if the answer to part (c) above be in the negative, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. ITDC had assigned four foreign banks to assess the value of its 26 hotel properties.

(b) The valuation made is for the use of ITDC management with regard to raising of resources, planning investments and determining economic returns to the Corporation.

(c) and (d) Hotels of ITDC were not evaluated or otherwise prior to this assessment.

#### Setting up of Domestic Airports in Assam

4137. SHRIMATI BASANTI SARMA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have any proposal to provide new domestic airports in Assam in the near future;

(b) if so, what are the details thereof;

(c) whether Government also propose to upgrade any of the existing airports in the State; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) The National Airports Authority have plans to upgrade following airports in the State of Assam:—

1. Guwahati :- Expand and modify the existing terminal building. The work is likely to commence during the current financial year.

2. Dibrugarh & Lilabari:- Night landing facilities are being provided. The work is in progress and is expected to be completed by the end of 1993.

3. Silchar :- The work relating to expansion and modification of the existing terminal building is expected to be awarded in the current financial year, and completed by January, 1995.

#### **Development of Adventure Tourism in North East States**

4138. SHRIMATI BASANTI SARMA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that the North East States have tremendous potential for tourist development specially 'Adventure Tourism'; and

(b) if so, what steps are being taken to encourage it in that region?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) The Government of India, on its own, does not identify regions or spots for development of adventure tourism. However, it assists the State Governments/Union Territories for creation of infrastructural facilities on the specific proposals received from them, on the basis of their merits, inter-se-priorities and availability of funds.

#### **Development of Tourism in Assam**

4139. SHRI BHADRESHWAR BURAGOHAIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what are the infrastructural facilities besides hotel and motel

facilities contemplated by the Central Government for development of Tourism in Assam;

(b) what is the amount of money earmarked during 1992-93 for development of tourism in Assam; and

(c) whether the State Government is utilising the money in those projects?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) Development of Tourism is primarily the responsibility of the State/Union Territory Governments. However, the Department of Tourism extends financial assistance on the basis of specific proposals received from the States, their merit, availability of funds and inter-se priorities. Based on the discussions with the State Government 8 projects with an estimated cost of Rs. 125.00 lakhs has been listed for financial assistance during 1992-93.

(c) Central Government assistance is released in instalments and all instalments except the first are released only on receipt of utilisation certificates from the State Government.

#### **Shortage of pilots in Indian Airlines**

4140. SHRI N. GIRI PRASAD: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any shortage of trainee pilots in Indian Airlines;

(b) if so, whether there is any valid panel for the recruitment of trainee pilots in Indian Airlines;

(c) if so, upto what period the panel is valid;

(d) the number of candidates taken from the said panel vis-a-vis Gen/SC/ST;